GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 1910 TO BE ANSWERED ON 14.03.2022

CONTRACT AND CASUAL EMPLOYEES

1910. SHRI NATARAJAN P.R.: SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government is having any statistics on the number of under contract and casual employment in the country at present and if so, the details thereof including the number of daily wages workers;
- (b) the number of contract workers employed during the last four years industry and State-wise;
- (c)details of number of permanent vacancies available in various Government departments without any recruitment; and
- (d)whether the Government is seriously considering to fill up all the vacancies on year to year basis and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): The employment for casual workers are done directly by the respective establishments (like Central Government, States/UTs, CPSUs and autonomous bodies etc.) based on the requirement of the respective establishments. Therefore, data in respect to the number of causal workers and daily wages is maintained by respective organizations.

This Ministry maintains the consolidated records/data of contractual labourers/workers /employees, based on the licences and registration certificate issued under the Contract Labour (Regulation and Abolition) Act, 1970 in the central sphere. No such bifurcated data like Industry and State-wise of contract workers is maintained centrally. The number of contract labourers engaged during the last four years in the central sphere based on the data of the licences and registration certificate issued under the Contract Labour (Regulation and Abolition) Act, 1970 is as under:

Year	Total No. of Contract Labour working under
	Central Sphere
2018	1178878
2019	1364377
2020	1324874
2021	2430989

(c): The estimated number of vacant posts in various Ministries/Departments of Central Government in respect of regular civilian employees during the last three years are as follows:

As on	No. of vacant posts
01-03-2018	6,83,823
01-03-2019	9,10,153
01-03-2020	8,72,243

(d): up of vacancies is а continuous **Government issues instructions to all the Ministries /Departments from** time to time for timely and advance action to fill up the unfilled posts. Latest such instructions have been issued vide Department of Personnel and Training OM No. 43014/03/2019-Estt. (B) dated 21.01.2020 and 03.06.2021.
